## **Details of the Claims of Employees and Workmen - Operational Debts**

## Wages and Unpaid Dues owed to an Employees

(Including the amount payable within a period of One Year Preceding the Date of Commencement of Corporate Insolvency Resolution Process) under Section 53(1)© of I&B Code, 2016

		Claime	d by the Appli	cant	Admitted by the IRP				
S. No.	Name	Principal Amount	Interest Amount	Total Amount	Due within a period of 12 months from CIRP	Due for more than a period of 12 months from CIRP	Interest Amount	Total Amount	
1	Kiran Kumar Panda	3,69,975		3,69,975		3,69,975		3,69,975	
2	Awadh Bihari Singh	5,13,181		5,13,181		5,13,181		5,13,181	
3	Rakesh Patralekh	30,78,068		30,78,068	5,59,356	18,78,068		24,37,424	
4	Sanjeev Bhandari	7,16,916		7,16,916		4,72,430		4,72,430	
5	Tapan Kumar Pratap	85,227	90,744	1,75,971		78,851		78,851	
6	Pankaj Kumar Mishra	1,05,162		1,05,162		1,05,162		1,05,162	
7	Narendra Singh Bora	2,23,698	1,60,809	3,84,507		2,12,622		2,12,622	
8	Navneet Sharma	1,17,300		1,17,300	46,932	70,368		1,17,300	
9	Mithun Kumar	2,59,961	1,33,328	3,93,289		1,81,581		1,81,581	
10	Vikash Kumar Tiwari	64,272	-	64,272		57,436		57,436	
11	Manish Kumar Pandey	40,637		40,637		28,332		28,332	
12	Ashish Kumar Pandey	1,12,723		1,12,723		19,000		19,000	

13	Vijay Pratap Chaubey	5,18,255		5,18,255		7,062		7,062
		62,05,375	3,84,881	65,90,256	6,06,288	39,94,068	_	46,00,356